

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

**Appeal No. 49 of 2017 (SZ)**

**Appellant(s)**

M/s. Sreepathi Lab Pvt. Ltd.,  
Nalgonda District.

Vs.

**Respondent(s)**

Telangana State Pollution Control  
Board, Rep. by its Member Secretary,  
Nalgonda.

**Legal Practitioners for Appellant(s)**

M/s. V. Suthakar,  
K.S. Viswanathan,  
N. Anantha Kavitha, M.Gopi.

**Legal practitioners for respondent(s)**

Mr. T. Sai Krishnan for respondent.

Note of the Registry	Orders of the Registrar
Order No. 2	Date: 03.08.17  Appellant counsel present. R1 counsel present. On request for filing reply call on 18.08.2017 NFA.  <p style="text-align: right;">(Tmt. Meena Satheesh) Registrar</p>